NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

C.P. (IB)/364(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: COGO FREIGHT PRIVATE LIMITED
V/s
STRIDES PHARMA SCIENCE LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Nausher Kohli a/w Waseem Pangarkar, Ld. Counsel for the Petitioner present. Mr. Meiron B Damania, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Corporate Debtor informs that whole of the principal amount has been paid on Monday i.e. 08.04.2024. Counsel for the Operational Creditor seeks some time to verify the submission.
3. List this matter on 19.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/